

- (6) Transport subsidy to industrial units in selected areas to the extent of 50% of the transport cost and raw materials brought into and finished goods taken out of the selected areas through specified rail heads or ports to the location of units is also given.

It is for the industrialists and the State Governments to take advantage of the above mentioned incentives and facilitate setting up of more and more industries in 'No Industry Districts' and backward areas.

District Level Machinery For Plan Implementation

6041. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of PLANNING be pleased to state :

(a) whether his Ministry has set up district level machinery to strengthen the plan formulation and implementation in district level;

(b) if not, whether any such scheme is proposed to be introduced to expedite the implementation of various projects sponsored by Central Government; and

(c) the details of the programme of the Government in this regard ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) to (c) Setting up of District Level Machinery to strengthen plan formulation and implementation at the District level is the responsibility of the State Governments. The Central Government is assisting the State Governments by sharing 50% of the qualifying expenditure on the District Level Planning Machinery.

Closure Of Industries In Orissa

6042. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether a large number of industries have been closed down in Orissa;

(b) if so, there district-wise number and the names of those industries;

(c) the factors led to the closure of those industrial units; and

(d) the steps taken by Government to revive those industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH) : (a) to (c) Information regarding the industrial units lying closed in the country and details pertaining to them are not centrally maintained in this Ministry. Information which is centrally collected by the Ministry of Labour on factories registered under the Factories Act, 1948 which are lying closed for long or short duration, is given in standard tabulated forms published in the Indian Labour Journal which is a monthly publication of the Labour Bureau, Government of India. Copies of publication are available in Parliament House Library.

(d) To meet the situation of growing incidence of industrial sickness in the country, the Government have announced certain policy measures for guidance of Central Ministries, State Governments, Banks and Financial Institutions. The salient features of the guidelines were furnished in reply to the Lok Sabha Unstarred Question No. 4974 on 24th March, 1982.

Illegal Activities Of Auto Rickshaw In The Capital

6043. DR. A.U. AZMI : Will the Minister of HOME Affairs be pleased to state :

(a) whether it is a fact that meat cannot be carried in three-wheelers scooters and any other public vehicle from health point of view;

(b) if so, how is it that large number of auto rickshaws line up in the slaughter house vicinity and carry meat for the traders in different parts of the Capital with the connivance of the police personnel posted in the area to control the traffic; and

(c) steps taken to check the illegal activities of the three-wheeler scooters so

also the other transport vehicles meant for use of public ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) There is no prohibition to carry meat in a three-wheeler scooter or other public vehicles. However, carrying of meat exposed to public view is prohibited under Section 397 of the Delhi Municipal Corporation Act.

(b) and (c) Do not arise in view of reply to Part (a) of question.

Setting Up Of Mini-Cement Plants In Orissa

6044. SHRI HARIHAR SOREN ;
SHRI A.C. DAS :

Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry is aware that large parts of lime stone deposits in Mayurbhanj District in Orissa have not been exploited so far;

(b) whether IDBI has sent guidelines to his Ministry to set up mini-cement plant in the Limestone reserves area;

(c) whether Government are also aware that the limestone deposited in Mayurbhanj district are not being exploited by large cement plants; and

(d) if so, the steps proposed to be taken by Government to expedite the setting up of mini-cement plants either in Keonjhar or in Mayurbhanj district of Orissa for the fullest exploitation of limestone deposits there ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH) : (a) to (b) No significant limestone deposits have been reported to occur in Mayurbhanj district in Orissa nor has any entrepreneur come up so far with proposals for setting up of mini-cement plants in that district. On receipt of any application from entrepreneur for grant of letter of intent/Registration with DGTD for setting up of mini-cement plant either in Keonjhar

or in Mayurbhanj district in Orissa, the same would be considered on merits and in accordance with the approved guidelines. In regard to financial assistance to mini-cement plants, IDBI have recently issued certain guidelines to the various credit institutions in the country.

Allocation Of Funds For Implementation Of 20-Point Programme

6045. SHRI CHITTA MAHATA : Will the Minister of PLANNING be pleased to state :

(a) the allocation of funds for the implementation of 20-point programme to all states and Union Territories for 1983-84, state-wise and Union Territories-wise; and

(b) the criteria maintained by the Centre for its allotment to State Governments and Union Territories for the same purpose ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Information about the allocations for 1983-84 for the points in the 20-point programme in the States and Union Territories will be available after the budgets of all the States/Union Territories have been voted.

(b) The 20-point programme is the State/Union Territories plans and funds are allocated keeping in view the priority accorded in the plan to the sectors of development and also the availability of resources at the States and the Centre. Central assistance is distributed on the basis of the uniform criteria approved by the National Development Council for the State plans as a whole.

Programme For Expansion Of Atomic Power Station

6046. SHRI BRAJIMOHAN MOHANTY : Will the PRIME MINISTER be pleased to state :

(a) total output of atomic power in the country now and anticipated out-put in the year 1983-84;